

Section-4(1)(b)(xiv)**RTI Details of Information available in electronic form in CIC**

S.No	Type of Document	In Which Electronic format is kept	Mode of retrieval
1	RTI Act, 2005	On CIC Website	https://cic.gov.in/sites/default/files/RTI-Act_English.pdf
2	Appeal Rules	-do-	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf
3	Minutes of Meeting of the Commission	-do-	https://cic.gov.in/clone-circulars-and-mom-reports-cic
4	Monthly Disposal Statement	-do-	https://dsscic.nic.in/online-monthly-progress-report/view
5	Annual report	-do-	https://cic.gov.in/circular-reports-conventions
6	Decisions on the appeals/complaint	-do-	https://cic.gov.in/decision
7	Orders of the FAA of the Commission	-do-	https://dsscic.nic.in/rti-request/appeal
8	Details of the Conventions	-do-	https://cic.gov.in/annual_convention_main
9	Advertisements/tenders	-do-	https://cic.gov.in/tender-notification
10.	Circulars	-do-	https://cic.gov.in/circulars-and-mom-reports
11	Appeals	-do-	https://dsscic.nic.in/appeal-comp-status-dak-file/list-dak-file
12	Complaints	-do-	https://dsscic.nic.in/appeal-comp-status-dak-file/list-dak-file

2. The appellants can file for 2nd appeal & complaint online on CIC's website & check status of their complaints/appeals at:

<http://dsscic.nic.in/online-appeal-application/onlineappealapplication>

<http://dsscic.nic.in/appeal-comp-status-dak-file/list-dak-file>